

provider, who has secured any material or information from a user, from passing it on to other persons, without the consent of user.

**Issuance of SIM without verification**

601. SHRI PRAKASH JAVADEKAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that mobile phone companies sell thousands of pre-activated SIMs and post paid connections without proper verification;

(b) if so, the details thereof; and

(c) whether Government has taken measures to ensure that no company activates the SIM without thorough verification?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) to (c) During Sample Subscribers Verification audit, it was detected that some pre-paid and post paid mobile SIM Cards were issued by Mobile Service Providers without proper verification. Government has directed that no company shall activate the mobile telephone connection without prescribed verification. A penalty of Rs. 1000/- was prescribed for each unverified detected subscriber. A penalty of Rs. 3180.43 Lakhs was levied for 3,18,043 such cases for period upto September, 2008.

**Restoration in the Capital by ASI**

602. SHRIMATI HEMA MALINI: Will the PRIME MINISTER be pleased to state:

(a) how far it is a fact that due to improper restoration method by Archaeological Survey of India (ASI) most prominent monuments in the capital including 'Khirkki Masjid' and 'Safdarjung Tomb' are slowly turning pink;

(b) if so, whether Government is taking any steps to restore original colour;

(c) if so, the details thereof and by when the original colours of monuments are expected to be restored;

(d) whether necessary funds are available; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) No, Sir. Every care is taken for proper conservation of protected monuments by the Archaeological Survey of India.

(b) and (c) Do not arise.

(d) Yes, Sir. The details of expenditure incurred for Khirkki Masjid and Safdarjung Tomb for last three years and allocation for the current financial year are as under:

(Amount in Rupees)		
Years	Khirki Masjid	Safdarjung Tomb
2006-07	12,28,686	46,27,497
2007-08	4,70,949	34,75,767
2008-09	1,79,972	15,36,789
2009-10	12,63,000	56,50,000
(Allocation)		

(e) Do not arise.

#### National Commission for Heritage

603. SHRI DHARAM PAL SABHARWAL:

SHRI JAI PRAKASH NARAYAN SINGH:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government would set up a National Commission for Heritage to promote and protect heritage sites across the country;
- (b) if so, the details in this regard;
- (c) whether Government would disband the Archaeological Survey of India after the formation of the commission; and
- (d) if not, the reasons for having two identical establishments?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) and (b) Yes, Sir. A National Commission on Heritage Sites Bill, 2009 was introduced in the Rajya Sabha on 26.2.2009.

(c) and (d) National Commission for Heritage Sites will provide an institutional mechanism under a central legislation that would take a holistic view of protection and preservation of heritage sites in the broadest possible conceptual framework, provide for a uniform legislative frame work and practices in the area, encompass the entire universe of heritage sites in one way or the other including those which, at present, are largely outside the scope of existing legislations. The Archaeological Survey of India on the otherhand will continue to protect, preserve and maintain the monuments declared as of national importance and implement various provisions of Ancient Monuments and Archaeological Sites and Remains Act., 1958. The mandate of these two establishments is thus, quite distinct from each other.

#### Director General, CCRT

604. SHRI AMBETH RAJAN: Will the PRIME MINISTER be pleased to state:

- (a) whether the Centre for Cultural Resources and Training (CCRT), an autonomous organization under his Ministry is working towards linking education with culture;
- (b) the minimum educational qualifications as prescribed by Government for the post of Director General, CCRT; and